

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

OA.No.2067 of 1999

New Delhi, this 7th day of September, 2000

HON'BLE MR JUSTICE V.RAJAGOPALA REDDY, VC(J)
HON'BLE MRS.SHANTA SHAstry, MEMBER(A)

R.S.Saroj
S/o Shri Diwan Lal
R/o House No.1, Road No.9
Punjabi Bagh Extn.
New Delhi

... Applicant

(By Advocate: Shri B.S.Mainee)

versus

Union of India: Through

1. The General Manager
Northern Railway
Baroda House
New Delhi

2. The Chief Administrative Officer
(Constrn), Northern Railway
Kashmeri Gate
Delhi

... Respondents

(By Advocate: Shri R.L.Dhawan)

Order(oral)

By Justice V.Rajagopala Reddy:

Heard the learned counsel for the applicant and the respondents.

2. Before the applicant was retired from service, charges have been issued ~~against~~ ^{LS} him and the disciplinary enquiry was pending. The applicant retired on 30.6.1990. The present OA is filed by the applicant for the payment of full Gratuity amount, the Commutation amount, Leave Encashment and the release of his promotion to senior scale which was due in the year 1988.

3. The learned counsel for the respondents brings to our notice the proceedings dated 26.7.2000 which shows that final order was passed on the disciplinary proceedings and the Government's 'displeasure' was communicated. In the proceedings dated August 2000 and 6.9.2000, the applicant's pensionary benefits have been released including the Gratuity and Death-cum-Retirement Gratuity. It is stated that Death-cum-Retirement Gratuity was being arranged through cheque.

4. Though the learned counsel for the applicant submits that his client was not communicated the said orders, since the proceedings are brought to our notice and it is clear from these proceedings that the applicant's benefits have been ~~released~~, nothing survives further in this OA. The OA is, therefore, closed. It is however open to the applicant to approach the Tribunal if he is aggrieved by any of the aforesaid orders passed by the respondents. No costs.

Q-9-

(Mrs. Shanta Shastry)
Member(A)
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(V. Rajagopala Reddy)
Vice Chairman(J)

Ambrish